

1	2	3	4	5
2.	Solid Waste Management, Ranchi	5139.43	4111.54	1027.89
3.	Water Supply Scheme, Dhanbad	36585.00	18292.65	4573.16
4.	Solid Waste Management, Dhanbad	5585.90	2792.95	698.24
TOTAL:		76149.48	48268.31	12067.12

#### Schemes in Goa

2990. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any schemes of his Ministry are in force in Goa;

(b) the names of those schemes;

(c) the essential features of the schemes;

(d) the financial allotments made to the State Government of Goa under each of those schemes since the time of the implementation of the schemes in the State; and

(e) the activities undertaken and targets achieved in the case of each of the schemes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

(b) to (e) The schemes of the Ministry in force in Goa are as under:—

(i) **National Urban Information System (NUIS) Scheme:—**

National Urban Information System (NUIS) Scheme has been launched in March 2006 to develop Geographic Information System (GIS) Database in two scales *i.e.* 1:10,000 and 1:2000 for 152 towns and utility mapping at 1:1000 Scale for 24 towns with the cost of Rs. 66.28 crore with matching share of Centre and State in the ratio of 75:25. Five towns namely Cuncolim, Curcholem, Cacora, Mapusa, Margao and Mormugao have been selected under the Scheme from the State of Goa. The essential features of the scheme in particular to Goa State are as under:—

i. Mapping at 1:10,000 and 1:2000 scales for the above stated 5 towns and Utility Mapping proposed at 1:1000 Scale for 1 town of Goa *i.e.* Mormugao.

ii. Under the scheme following financial allotments have been made to the State Government:—

(Rs. in lakh)

Year	Mapping*		HW-SW**		NUDB & I**		Total	
	Allotment	Released	Allotment	Released	Allotment	Released	Allotment	Released
2005-2006	46.48	23.24	28.80		8.25		83.53	23.24
2006-2007								
2007-2008				14.40		4.125		18.525
2008-2009								
TOTAL:	46.48	23.24	28.80	14.40	8.25	4.125	83.53	41.765

HW-SW:— Hardware-Software

NUDB&I:— National Urban Data Bank and Indicators

\*released to Survey of India for mapping

\*\*released to State Nodal Agency *i.e.* Town and Country Planning Department, Government of Goa.

Under the Schemes following Activities are undertaken and targets achieved:—

- Satellite data has been acquired for all the above stated five towns in Goa.
- Aerial photography is under process for these towns by National Remote Sensing Agency (NRSA)/Survey of India (SOI).
- Attribute data collection is under process for these towns by State Nodal Agency.
- Procurement of HW/SW for State Nodal Agency and for the 5 Urban Local Bodies (ULBs) are under process by State Nodal Agency.

(ii) **Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Urban Infrastructure Development Scheme For Small And Medium Towns (UIDSSMT):**— Panaji is an identified mission city for UIG. Further, under UIDSSMT all cities/towns as per Census 2001, excluding those covered under UIG component of JNNURM are covered, including towns/cities of Goa. The State has, however, not initiated any action for accessing funds under UIG or UIDSSMT so far. No fund has been released to the state under the schemes till date.

(iii) **Procurement of buses under JNNURM:**—As a part of second stimulus package, in January 2009, the Government has decided to fund purchase of buses for the Mission cities under JNNURM, and till March 2009, purchase of 50 buses for Goa has

been sanctioned at a cost of Rs. 7.70 crore of which permitted Admissible Central Assistance (ACA) is Rs. 6.16 crore and Rs. 3.08 crore has been released till March, 2009.

- (iv) **Schemes of Urban Transport Planning:**—The Ministry of Urban Development provides central financial assistance upto 80% of the total cost of traffic and transportation studies, feasibility studies, preparation of DPRs (limited upto 50%) etc. as Grant to States/UTs on case to case basis. The Scheme covers wide gamut of urban transport matters for promoting comprehensive and integrated urban transport planning, integrating land-use, Comprehensive Mobility Plan (CMP), preparation of DPR, clean development studies, Intelligent Transport System studies etc. No financial assistance under the scheme has been provided to Goa so far, as no proposal under the scheme, has been received from that state.

#### Houses in Sainik Farm area

†2991. DR. PRABHA THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of houses built up in Sainik Farm area of Delhi at present and their details thereof;
- (b) whether Government has any plan to regularize houses in some areas of this colony to provide basic amenities to hundreds of residents of this area; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) The Municipal Corporation of Delhi (MCD) has informed that no such survey has been conducted in this regard. The Government of National Capital Territory of Delhi (GNCTD) has informed that no such information is maintained/available. Committees have been constituted by the GNCTD for the purpose of survey of affluent unauthorised colonies of each district of Delhi under the chairmanship of Deputy Commissioner (Revenue). The MCD has also informed that the name of Sainik Farm is not among the list of unauthorized colonies to be considered for regularization, prepared by GNCTD. The revised Guidelines — 2007 for regularisation of unauthorized colonies in Delhi and the Regulations for Regularization of Unauthorized Colonies in Delhi dated 24th March, 2008, notified by Delhi Development Authority, do not relate to unauthorized colonies inhabited by affluent sections on public and private land.

#### Sewerage cleaning

†2992. SHRI KRISHAN LAL BALMIKI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

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†Original notice of the question was received in Hindi.